

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 253 -2020

Dr. Benoy Berry
Rep. By Const. Attorney
Sumit Sharma

..... Petitioner

V e r s u s

Advino Fernandes and 10 ors.

..... Respondents

Adv. A. D. Bhobe for the Petitioner.

Adv. Pronoy Kamat for the Respondent nos.4,5,6,8.

Mr. S. P. Munj, Addl. Government Advocate for Respondent no.9.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 5th January, 2021.****ORDER:**

Post the matter on 19/1/2021 along with LD-VC-CW-249-2020.

DAMA SESHADRI NAIDU, J.**AP/-**